

National Company Law Tribunal

Allahabad Bench

CP No. 121/HO/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2017

NAME OF THE COMPANY: Mr. Shardul Vikram Gupta vs Bihar Samachar

SECTION OF THE COMPANIES ACT: 397/398 of the companies Act of 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	Dr. Pawan Jaiswal	PCMA	Petitioner	[Signature]
	Nidhi Singh	Advocate	-do-	[Signature]
2.	Ashish Kr. Siv.	Adv.	Respondent	[Signature]

CP No.121/ND/2012

Dr. Pawan Jaiswal, PCMA alongwith Smt. Nidhi Singh, Advocate for petitioner. Sh. Ashish Kumar Srivastava, Advocate for respondent.

The matter be listed on 21st September, 2017.

[Signature]

Shri H.P. Chaturvedi, Member (Judicial)

Dated:05.09.2017

Typed by:
Kavya Prakash